


OFFICE OF THE DISTRICT & SESSIONS JUDGE, NABARANGPUR.

Dated, Nabarangpur, this the 13th day of September, 2020.

Sub: Regarding suspension of Courts due to declaration of containment zone by the Collector & District Magistrate and the Empowered Officer, Nabarangpur.


ORDER

In view of the Order dated 21.08.2020 of the Hon'ble Court communicated under memo No. 7743(17) dated 21.08.2020 and Order dated 12.09.2020 of the Collector & Districts Magistrate-cum-Empowered Officer, Nabarangpur declaring the entire District & Sessions Court premises, Rangamatiguda village as containment zone till midnight of 22.09.2020 as the Containment Zone, communicated vide memo No.2950 dated 12.09.2020, the Courts of District & Sessions Judge, Nabarangpur, Judge, Family Court, Nabarangpur, Addl. District & Sessions Judge-cum-Special Court under POCSO Act, Nabarangpur, Addl. District & Sessions Judge, Nabarangpur, Chief Judicial Magistrate, Nabarangpur Senior Civil Judge-cum-MFC, Nabarangpur, Asst. Sessions Judge(STC)-cum-Registrar, Civil Courts, Nabarangpur, S.D.J.M., Nabarangpur and J.M.F.C., Nabarangpur(LR) and the office of the Secretary, D.L.S.A., Nabarangpur are hereby declared suspended till the midnight of 22.09.2020.


13.9.2020
District Judge,
Nabarangpur.

Memo No. 3762/2020, Dated this the 13th day of September, 2020.

Copy forwarded to the Registrar General, Hon'ble High Court of Orissa, Cuttack for favour of kind information.


13.9.2020
District Judge,
Nabarangpur.

Memo No. 3763(1)/2020, Dated this the 13th day of September, 2020.

Copy forwarded to the Family Court, Nabarangpur/ Addl. District & Sessions Judge-cum-Special Court under POCSO Act, Nabarangpur/ Addl. District & Sessions Judge, Nabarangpur/ Addl. District & Sessions Judge, Umerkote/ Chief Judicial Magistrate, Nabarangpur/ Senior Civil Judge-cum-MFC, Nabarangpur/ Senior Civil Judge-cum-ASJ, Umerkote/ Asst. Sessions Judge(STC)-cum-Registrar, Civil Courts, Nabarangpur/ Secretary, D.L.S.A., Nabarangpur/ S.D.J.M., Nabarangpur/ J.M.F.C., Umerkote/ N.G.N-cum-J.M.F.C., Raighar/ J.M.F.C., Chandahandi/ J.M.F.C., Nabarangpur(LR) for information and necessary action.

Copy for circulation among the District Office Staff for their information and necessary action.

13.09.20
Registrar,
Civil Courts, Nabarangpur.

Memo No.3764(S)/2020, Dated this the 13th day of September, 2020.

Copy forwarded to the Collector & District Magistrate Nabarangpur /Supdt. of Police, Nabarangpur/ Superintendent of Sub-Jail, Nabarangpur/Umerkote for information and necessary action.

Copy to Secretary, District Bar Association, Nabarangpur for information and necessary action.

13.09.20
Registrar,
Civil Courts, Nabarangpur.